

LOK SABHA

REVISED LIST OF BUSINESS

Wednesday, December 22, 2021 / Pausha 1, 1943 (Saka)

11 A.M.

QUESTIONS

1. **QUESTIONS** entered in separate list to be asked and answers given.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

2. **SHRI PRALHAD JOSHI** for Ministry of Coal;
3. **DR. JITENDRA SINGH** for Ministry of Science and Technology, Ministry of Personnel, Public Grievances and Pensions, Department of Atomic Energy and Department of Space;
4. **SHRI FAGGANSINGH KULASTE** for Ministry of Steel;
5. **SHRI ASHWINI KUMAR CHOUBEY** for Ministry of Consumer Affairs, Food and Public Distribution;
6. **SHRI ARJUN RAM MEGHWAL** for Ministry of Parliamentary Affairs and Ministry of Culture;
7. **SHRI DANVE RAOSAHEB DADARAO** for Ministry of Mines and Ministry of Coal;

8. **SADHVI NIRANJAN JYOTI** for Ministry of Consumer Affairs, Food and Public Distribution;
9. **SHRIMATI ANUPRIYA SINGH PATEL** for Ministry of Commerce and Industry;
10. **SHRIMATI DARSHANA VIKRAM JARDOSH** for Ministry of Textiles;
11. **SHRI SOM PARKASH** for Ministry of Commerce and Industry;
12. **SHRI AJAY BHATT** for Ministry of Defence;
13. **SHRI DEVUSINH CHAUHAN** for Ministry of Communications;
14. **DR. BHARATI PRAVIN PAWAR** for Ministry of Health and Family Welfare; and
15. **DR. MUNJAPARA MAHENDRABHAI** for Ministry of AYUSH.

(Printed on a Separate list)

MESSAGE FROM RAJYA SABHA

16. **SECRETARY GENERAL** to report a message from Rajya Sabha regarding the Election Laws (Amendment) Bill, 2021.
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LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

17. **HON'BLE SPEAKER** to take the pleasure of the House regarding recommendations contained in the Sixth Report of the Committee on Absence of Members from the Sittings of the House, presented to the House on 21st December, 2021.
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MINUTES OF COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

18. SHRI RAVNEET SINGH

SHRI RAMSHIROMANI VERMA to lay on the Table the minutes (Hindi and English versions) of the Fourth, Fifth and Sixth sittings of the Committee on Absence of Members from the sittings of the House held on 23.03.2021, 04.08.2021 and 20.12.2021 respectively.

REPORTS OF COMMITTEE ON GOVERNMENT ASSURANCES

19. SHRI RAJENDRA AGRAWAL

SHRI NIHAL CHAND to present the following Reports (Hindi and English versions) of the Committee on Government Assurances:-

- (1) Fifty-fourth Report (17th Lok Sabha) regarding 'Review of Pending Assurances pertaining to the Ministry of Education (Department of Higher Education)'.
- (2) Fifty-fifth Report (17th Lok Sabha) regarding 'Review of Pending Assurances pertaining to the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment)'.
- (3) Fifty-sixth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)'.
- (4) Fifty-seventh Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)'.
- (5) Fifty-eighth Report (17th Lok Sabha) regarding 'Review of Pending Assurances pertaining to the Ministry of Railways'.

REPORT OF STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

20. SHRI RAMESH BIDHURI

SHRI DILIP SAIKIA to present the Ninth Report (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas on the recommendations contained in the Sixth Report (Seventeenth Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2020-21) on the subject 'Review of Progress in Production of Non-Conventional Fuels with Specific Reference to Bio-Fuels'.

REPORTS OF STANDING COMMITTEE ON INDUSTRY

21. SHRI BHARATSINGHJI SHANKARJI DABHI

SHRI VINCENT H. PALA to lay on the table the following Reports (Hindi and English versions) of the Standing Committee on Industry:-

- (1) 310th Report on Action taken by the Government on the recommendations/observations contained in the 304th Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Micro, Small and Medium Enterprises.
- (2) 311th Report on Action taken by the Government on the recommendations/observations contained in the 306th Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Heavy Industries.
- (3) 312th Report on Action taken by the Government on the recommendations/observations contained in the 308th Report of the Committee on 'Impact of Covid-19 Pandemic on MSME Sector

and Mitigation Strategy adopted to counter it' pertaining to the Ministry of Micro, Small and Medium Enterprises.

STATEMENTS BY MINISTERS

22. SHRI PRALHAD JOSHI to make a statement correcting the reply (Hindi and English versions) to Unstarred Question No. 1663 given on 8 December, 2021 by Shri Rajesh Verma, MP regarding 'Auction of Coal Mines'.

23. SHRI FAGGANSINGH KULASTE to make a statement regarding the status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2021-2022) pertaining to the Department of Rural Development, Ministry of Rural Development.

24. SHRI ARJUN RAM MEGHWAL to make a statement regarding the status of implementation of the recommendations contained in the 274th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Fellowships, Scholarships, Grants, Pensions and Schemes administered by the Ministry of Culture' pertaining to the Ministry of Culture.

25. SHRI SOM PARKASH to make the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 158th Report of the Department-related Parliamentary Standing Committee on Commerce on 'Attracting Investment in Post-Covid Economy: Challenges and Opportunities for India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.
- (2) the status of implementation of the recommendations contained in the 163rd Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in the 158th Report of the Committee on 'Attracting Investment in Post-Covid Economy: Challenges and Opportunities for India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

26. SHRI DEVUSINH CHAUHAN to make a statement regarding the status of implementation of the recommendations/observations contained in the 21st Report of the Standing Committee on Communications and Information Technology on 'India's Preparedness for 5G' pertaining to the Department of Telecommunications, Ministry of Communications.

CALLING ATTENTION

27. SHRI ANUBHAV MOHANTY to call the attention of the Minister of Youth Affairs and Sports on the subject 'Khelo India Scheme and Sports Infrastructure'.

28. MATTERS UNDER RULE 377.

DISCUSSIONS UNDER RULE 193

29. FURTHER DISCUSSION on climate change raised by Shrimati Kanimozhi Karunanidhi on 8th December, 2021.

30. SHRI ADHIR RANJAN CHOWDHURY

PROF. SAUGATA ROY to raise a discussion on price rise.

NEW DELHI;
December 21, 2021
Agrahayana 30, 1943 (Saka)

UTPAL KUMAR SINGH
Secretary General